

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.272/9/HDB/2020 |
| NAME OF THE COMPANY | Graylines Engineers and Contractors Pvt Ltd |
| NAME OF THE PETITIONER(S) | P.S.R.K.Sreshty |
| NAME OF THE RESPONDENT(S) | Graylines Engineers and Contractors Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

ORDER

No one appeared for either parties.

Matter stands adjourned for hearing to 30.09.2021.

- sdt -

MEMBER (T)

- sdt -

MEMBER(J)

Pavani